

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/03/2019

M.A./260/252/2019

O.A./260/812/2014

FOR TIME TO OBTAIN THE
ORDER, ON MEMO

GOLEKH BHOI

-V/S-

ARCHAEOLOGICAL SURVEY OF INDIA

ITEM NO:31

FOR APPLICANTS(S) Adv. : Mr. A.K. Choudhury

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>M.A. No.252/19 has been filed for extending time for implementing the order dated 11.12.2018 passed by this Tribunal in five O.As by a common order. Respondents have filed W.P.(C) No.4997/2019 which is pending as on date before the Hon'ble High Court. In view of the submissions further six weeks time is allowed to the respondents for executing the order dated 11.12.2018 or to obtain stay order if any from the Hon'ble High Court. Accordingly, M.A. No.252/19 for execution of order is disposed of.</p> <p>Copy of this order be given to Ld. Counsel for the Respondents.</p>
<p>(SWARUP KUMAR MISHRA) MEMBER (J)</p>	<p>(GOKUL CHANDRA PATI) MEMBER (A)</p>
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